

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**M.A No. 2450/2019
in
OA No. 1015/2019**

New Delhi, this the 2nd September, 2019

**HON'BLE MR. S. N. Terdal MEMBER (J)
HON'BLE MR. A. K. Bishnoi MEMBER (A)**

Mrs. Artee Kundan, aged 24 years 'B'
W/o Sh. Kishan Kumar,
Working as Primary Teacher (PRT) in KVS
Posted in K.V. Durgapur, CRPF, Durgapur (WB),
Pemanent r/o D-21/67C, Gali No. 7, 3rd Pusta,
Vijay Colony, New Usmalpur, Delh-53.

.....Applicant

(By advocate : Sh. Yogesh Sharma)

Versus

1. Kendriya Vidyalaya Sangathan,
Through the Commissioner,
18, Institutional Area,
Shaheed Jeet Singh Marg, New Delhi.
2. The Assistant Commissioner (Admin.)
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg, New Delhi.
New Delhi- 110001

.....Respondents

(By advocate : Sh. S. Rajappa)

ORDER (ORAL)

1. Heard.
2. Learned counsel for the applicant submits that in view

of the order dated 31.08.2019 passed by the respondents, OA has become infructuous. Hence, OA along with MA is dismissed as having become infructuous.

(Sh. A. K. Bishnoi)
Member (A)

(S. N. Terdal)
Member (J)

/pinky/